

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE**  
**ROUSE AVENUE COURT COMPLEX, DELHI**

**MODIFIED DUTY ROSTER FOR THE MONTH OF APRIL, 2025**

In view of request received from Ms. Neetu Nagar, Ld. ACJM-06, the duty roster bearing No. 3001/D-3021/D/CJM/RADC/DR/2025 dated 28-03-2025, for the month of April, hereby modified as under:

Sr. No.	Name of the Duty ACJM	Duty to be performed on	In place of
1.	Sh. Nishant Garg Ld. ACJM-02-cum-ACJ, RADC, New Delhi.	17.04.2025	Ms. Neetu Nagar Ld. ACJM-06, RADC, New Delhi.

Rest of the conditions shall remain unchanged.



*Deepak*  
(Deepak Kumar-II)  
Chief Judicial Magistrate  
Rouse Avenue District Courts  
New Delhi.

Order No. 3653/3679/D  
CJM/RADC/DR/2025

Dated 17/04/25

Copy forwarded for information and necessary action to:

1. The Ld. Registrar General, Hon'ble High Court of Delhi.
2. The Ld. District & Sessions Judge, (Hqs), Delhi.
3. The Ld. District & Sessions Judge-Cum-Special Judge (PC Act) (CBI), Rouse Avenue Court Complex, Delhi.
4. The CJM/ACJMs Rouse Avenue District Court Complex, New Delhi.
5. The Director of Prosecution, CBI, Block no.3, II Floor, CGO Complex, Lodhi Road, New Delhi.
6. The Director of Prosecution, Govt. Of NCT of Delhi, Tis Hazari Court, Delhi.
7. The Chief Prosecutor, CBI/ACB, Rouse Avenue District Court, New Delhi.
8. The Website Committee, Tis Hazari Court, Delhi for uploading on the official website.
9. The Branch In-charge, Care Taking, Facilitation, Computer and Filing Sector, Judicial Branch, RADC, New Delhi.
10. The Reader to the undersigned.
11. The Lockup In-charge, Rouse Avenue District Court, New Delhi.
12. The Police Chowki In-charge, Rouse Avenue District Court, New Delhi.
13. For uploading on 'LAYERS'.
14. The Secy. DLSA, RADC.

*Deepak*  
(Deepak Kumar-II)  
Chief Judicial Magistrate  
Rouse Avenue District Courts  
New Delhi.